

Interim Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230													
Name of the corporate debtor: Compugae Infocum Limited Date of commencement of CIRP:02.11.2023; List of creditors as on: 23.03.2024.													
List of operational creditors (Government dues)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee						
1	CT & GST Circle, Bhubaneswar	16-11-2023	3,36,216	1,70,000	Tax	0	0	No	0	0	1,66,216	0	Note 1
2	Department of Trade & Taxes, Delhi	16-11-2023	7,77,44,364	7,77,44,364	Tax	0	0	No	0	0	-	0	
3	State of Tamil Nadu, Rep by State Tax Officer	12-12-2023	8,92,364	8,92,364	Tax	0	0	No	0	0	-	0	
4	Department of Goods and Service Tax -Government of Maharashtra	23.02.2024	3,06,47,325.82	3,06,47,325.82	Tax	0	0	No	0	0	0	0	
4	Total		10,96,20,270	10,94,54,054	-	-	-	-	-	-	1,66,216	-	

Note 1 Reason for not admitting Rs. 1,66,216/-, the following reason for non admission of partial amount of claim was also emailed on 23.01.2024

a. Period 2019-20 - Claim of Rs. 37,308/-.

On going through the records of the corporate debtor, we observe that the matter was dropped in respect of 2018-19 as the CD had already reconciled 4 Years' ITC Claim v/s 2A Portal numbers. Accordingly, the CD claimed less ITC than the 2A Amount, which included the 2019-20 period also.

b. Period 2013-14 - Claim of Rs. 1,28,908/-

In this respect, we observe that the appellate authority has admitted the appeal of the corporate debtor and dismissed your claim for the year 2013-14, as per the order dated 25.03.2019.

Arun Kapoor

Interim Resolution Professional

In the matter of Compugae Infocum Limited

IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230

IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra - 400706

IBBI Registered E-mail Id - arun.kapoor58@yahoo.in

Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirp.compugae@ancoraa.com